

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2432 of 2020

Anupam Dang @

Anupam Sourabh Dang

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Petitioner

Versus

The State of Jharkhand

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Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner

: Md. Zaid Ahmed, Advocate

For the Opp. Party

: Mr. Naveen Kr. Gaunjhu, A.P.P.

02/26.06.2020 Md. Zaid Ahmed, learned counsel for the petitioner seeks permission to withdraw this application.

Mr. Naveen Kr. Gaunjhu, learned A.P.P. for the State does not have any objection to such prayer.

Permission is accorded.

This application is dismissed as withdrawn.

(Rongon Mukhopadhyay, J.)